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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBAER : CA/ /2017

PETITION NUMBER : TCP/103/2016

NAME OF THE PETITIONER(S) : A. Shirany Gomez

NAME OF THE RESPONDENT(S) : Aanandham Property Developers Private Limited & 21
others

UNDER SECTION : 397/398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

①	T.P. SAI VIHARI M. RASHAN ATIR FOR CIBI VISHNU R14 + R15	Counsel for R14 + R15	H. R. R. R.
2)	K. Bhasker	Counsel for R2 + R5	K. Bhasker
3)	Deepa . M for Adv. B. Bhararaj	counsel for petitioner	Deepa

ORDER

Counsel for both the parties present. In CA 58/2017, the counter has been filed.
Posted for hearing of CA 58 OF 2017. In the meantime, parties are directed to
complete the pleadings in relation to CA. Put up on 11.07.2017 at 10.30 A.M.

S. Vijayaraghavan -
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)